

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2938
TO BE ANSWERED ON 15th MARCH, 2016

IDENTIFICATION OF BENEFICIARIES

2938. SHRI SUNIL KUMAR MONDAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the norms and procedures followed to identify the beneficiaries under National Food Security Act;
- (b) the action plan formulated by the Government to ensure proper and impartial implementation of National Food Security Act; and
- (c) whether any improvement in the standard of nutrition of the poor people particularly the children and women have been noticed after the implementation of the Act and if so, the details thereof?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): Coverage under the Act, for receiving subsidized foodgrains is under two categories - Antyodaya Anna Yojana (AAY) households and persons belonging to priority households (PHH). As per provisions of the Act, within the state/UT-wise coverage, State Governments/UT Administrations are required to identify the households to be covered under the AAY in accordance with the guidelines applicable to the said scheme and the remaining households as priority households, in accordance with such guidelines as the State Government may specify. Accordingly, no guidelines for identification of priority households have been prescribed by the Central Government. States/UTs have evolved their own guidelines/criteria for this purpose. AAY is an ongoing scheme and such households are already identified.

(b): For proper implementation of the Act, stress is being laid on correct identification of beneficiaries, digitization of their list and placing it on the Public Distribution System portal, ensuring delivery of foodgrains upto door-steps of fair price shops, setting up effective grievance redressal mechanism and Computerization of Targeted Public Distribution System operations.

(c): No study has been conducted to assess the improvement in the standard of nutrition of children and women after the implementation of the Act.